

I/1734/2022

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Human Resource Division)
FDA Bhawan, Kotla Road, New Delhi – 110 002

Dated.31st January, 2022

Office Order No. 32/2022

Subject : Preventive measures to contain the spread of COVID- 19 and suspension of bio-metric attendance in FSSAI - reg.

The undersigned is directed to inform that physical attendance of employees and bio-metric attendance as per this Office Order No. 02/2022 dated 04.01.2022 is extended till 06.02.2022 or till any further orders . All other preventive measures shall be continued to be followed by all the employees.

2. This issues with the approval of the Competent Authority.

(Praful Ranjan)

Deputy Director (HR)

To,

1. All Officers/Officials/Staffs of FSSAI HQ.
2. ED (HR)/ ED (CS)/ Advisor (S&S) / Advisor(QA).. for information & necessary action.
3. Sr. PS to Office of CEO/PS to Office of CP

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4. All Directors/ Heads of FSSAI HQ.
5. Director (Region/ Labs)... for similar necessary action.
6. Director, GA, FSSAI, HQ... for necessary action.
7. CTO..with a request for wider circulation vide eoffice and fssai web portal.
8. Notice Boards